THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT); (a): Yes, Sir.

(b) and (c) The deposit accounts with various banks which have not been operated upon for 10 years or more are listed as "inoperative" or "unclaimed" accounts. The total number of such inoperative accounts and the amount lying in them at the end of December, 1978 and 1979 is furnished below:

10		
(ITL -	crores)	
1444	LIDICS/	

As on		Number of Accounts	Amount
31-12-78	÷	1544918	Rs.
31-12-79		1770957	20-21

Banks do- take initiative in contacting the account-holders or their nearest kin about such accounts. As regards the amount lying to the credit of deceased account-holders, necessary instructions have been issued to all public sector banks on the recommendations of the Working Group on Customer Service to settle the claims on the basis of due local inquiry and adequate indemnity without insisting on legal representation etc. It is also proposed to amend the Banking Regulation Act to provide for nomination focilities to account holders, which will result in expeditious payment of such balances to the nominees.

New Bombay Air Terminal

842. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to a news item published in the Indian Express of 13th January, 1981 under the caption 'New Bombay air terminal worsens woes' and; (b) if so, what are the details in this regard and the action proposed to be taken by Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

Transfer of Income-Tax Officers from Non-Business Wards to Business Wards

843. SHRi BHAGAT RAM MAN HAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that during 1979 some Officers of Income-tax De partment (Delhi Charge) were trans ferred to certain non-business wards; and

(b) wheter it is also a fact that the same officers were transferred back to certain important business wards within a period of six months thereafter and, if so, what ar_e their names and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SWAISINGH SISODIA): (a) and (b) Information is being collected and will be laid on the Table of th_e House.

Transfers/Postings of Officers in Income-Tax Department

844. SHRI BHAGAT RAM MAN HAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently received any complaint to the effect that transfers/postings of officials of Income-tax Department are made on monetary considerations; if so, what action have been taken or is proposed to be taken in the matter;

(b) what is the total number of officials, gazetted and non-gazetted of the Income-tax Department (Delhi